

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 79 of 2018

IN THE MATTER OF:

Hyundai Motor India Ltd.

....Appellant

Vs.

Competition Commission of India & Anr.

....Respondents

Present:

**For Appellant: Mr. Amitabh Kumar, Mr. Vaibhav Choukse, Ms. Ela Bali
and Ms. Akansha Mehta, Advocates**

For Respondent: Ms. Neha Mishra and Ms. Aayushi Sharma, Advocates

O R D E R

21.08.2019: Post this appeal for 'hearing' on **18th September, 2019** at
2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc